

**Day 3**

Day Three (Jan. 9) saw Chief Ministers of 9 States presenting the investment potential of their respective states in the session on “Investment Opportunities in States”. The deliberations underlined the fast changing face of the country from North to South in terms of ease of doing business, infrastructure development, innovative ideas and a renewal of the India Success Story.

Other sessions that followed were:

- (i) Parallel State Session by State Governments focussing on opportunities, facilities and incentives for investors in their respective States.
- (ii) PBD Oration: Relevance of Gandhian Philosophy over the Century was delivered by Prof. Arvind Sharma, Birks Professor of Comparative Religion, McGill University, Canada.
- (iii) Issues of Labour and Employment in Gulf Countries: Indian Diaspora members from the Gulf region voiced their concerns including the issue of higher education for children of expatriate Indians, skill development of Gulf returnees, the plight of overseas Indians in jail and safety of fishermen from Tamil Nadu.
- (iv) Session on Girmitiyas: The session deliberated on the evolution of the diaspora in “Girmitiyas” countries where Indian had been taken as indentured workers, but have now risen to positions of responsibility in Government and business. It explored ways to strengthen bonds with this section of the diaspora.
- (v) Session on The Francophone Diaspora: Diaspora members from French speaking countries aired their concerns at this session.
- (vi) Role of Indian Diaspora Organisations: Indian Diaspora organizations have become important bodies over the years and are playing the role of advocacy groups in countries where they are based. In this session representatives of various diaspora organisations took part and discussed a wide range of issues of concern to overseas Indians.

**Organisations without full time CVOs**

2491. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

- (a) whether the Standing Committee on Personnel is of the considered view that Central Vigilance officers play vital role in the vigilance mechanism of an organization

and in order to ensure financial transparency and accountability, appointment of full time CVOs is an absolute necessity, so that they can devote their entire time to strengthen the vigilance mechanism and also ensure timely disposal of complaints received;

(b) the details of organizations under the administrative control of Deptt. of Personnel and Training functioning without full time CVO; and

(c) the action taken by Secretary (Personnel) to appoint full time CVOs to ensure financial transparency, accountability and to strengthen vigilance mechanism?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH): (a) Yes, Sir.

(b) and (c) The organizations having part-time CVOs, whose administrative works are being handled by Department of Personnel and Training, are:

1. Staff Selection Commission (S.S.C.)
2. Central Information Commission (C.I.C.)
3. Lal Bahadur Shastri National Academy of Administration (L.B.S.N.A.A.)
4. Central Administrative Tribunal (C.A.T.) and
5. Central Bureau of Investigation (C.B.I.).

Full time CVOs are appointed on the basis of quantum of work-load of particular organization in consultation with CVC, on receipt of such proposals from the organization concerned.

This Department appoints full time CVOs in Central Public Sector Enterprises (CPSEs)/Public Sector Enterprises (PSUs) according to the procedures and guidelines laid down in O.M. No. 372/8/99-AVD-III dated 18th January, 2001. For selection of full time CVOs, regular and periodical meetings are held under the chairmanship of Secretary (Personnel) for drawing panel from which such full time CVOs in Central Public Sector Enterprises (CPSEs) are appointed.

To ensure absolute accountability and transparency for appointment of CVOs, the concurrence of CVC is invariably taken for individual officers before placing them in the offer list of CVOs. In order to ensure financial transparency, accountability and to strengthen vigilance mechanism, Department of Personnel and Training (DoPT) has appointed CVOs in 139 Organizations/Central Public Sector Enterprises (CPSEs) as on date.